

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1833  
ANSWERED ON:17.07.2009  
CROSS BORDER TRADE  
Singh Shri Rajnath

**Will the Minister of FINANCE be pleased to state:**

- (a) The details of land routes for cross border trade operational in the country;
- (b) Whether there is any proposal to open up more land routes for cross border trade with the neighbouring countries in near future;  
and
- (c) If so, the details thereof along with the land routes identified so far for the said purpose

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): There are 136 Land Customs Stations and corresponding routes notified for cross border trade under the provisions of Section 7 of the Customs Act, 1962. The details of Land Customs Stations and the corresponding routes notified for cross border trade are placed at Annexure A and Annexure B. Out of the above, 60 Land Customs Stations are functional (Annexure A) and 76 Land Customs Stations are non-functional (Annexure B) due to lack of trade.

(b) & (c): There is no proposal on which a decision has been taken to open any specific land routes in the near future for cross border trade with the neighbouring countries.